

bring out a special commemorative postage stamp on late Annasaheb Kirloskar to mark the centenary of Marathi Musical drama in November, 1980;

(b) what decision has been taken in this regard; and

(c) if not, when the same is likely to be taken?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) and (b). The proposal received from the Bhartiya Marathi Natya Parishad was placed before the Philatelic Advisory Committee for consideration. But the committee did not recommend the proposal.

(c) Does not arise.

Setting up of Forest Survey of India

1732. SHRI R. K. MHALGI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that National Commission on Agriculture had recommended setting up of an organisation "The Forest Survey of India" on the lines of Geological Survey of India;

(b) whether it is also a fact that Government have decided to set up this organisation; and

(c) if so, when the organisation would start functioning, and what would be its functions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The National Commission on Agriculture has recommended to set up a National Forest Survey Organisation.

(b) The matter is under consideration of Government.

(c) The matter is under consideration.

दिल्ली विकास प्राधिकरण द्वारा पंजीकरण राशि का लाटाया जाना

1733. श्री तारिक अनवर: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने गत वर्ष सितम्बर-अक्तूबर में "हुडको" पद्धति के मकानों के लिए पंजीकरण कराने वाले सभी लोगों को उनकी पंजीकरण राशि लाटा देने का निर्णय किया है;

(ख) यदि हां, तो कितने व्यक्तियों को उक्त राशि लाटा दी गई है और को कब तक लाटा दी जाएगी; और

(ग) "हुडको" पद्धति के मकानों के लिए कितने लोगों ने आवेदन किया था?

निर्माण और आवास मंत्री (श्री पी. सी. सेठी): (क) और (ख). जी, नहीं। जब तक कि कोई पंजीयित व्यक्ति धन वापिस लेने की मांग न करे जिसकी तब नियमानुसार अनुमति दी जाती है। दिल्ली विकास प्राधिकरण ने सूचित किया है कि उनकी वर्ष 1979 की पंजीकरण योजना के अन्तर्गत 18 जून, 1980 तक 241 पंजीयितों को उनकी पंजीकरण की जमा राशि वापिस कर दी गई है क्योंकि 6.67 लाख रुपये हैं।

(ग) दिल्ली विकास प्राधिकरण द्वारा हुडको टाइप मकानों के लिए बड़ी हुई दरों पर कोई आवेदन नहीं मागे गए हैं।

Post Office for East Dombivali

1734. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he has received in the last week of April or first week of May, 1980, a representation from Citizens of Dombivali (Distt. Thane, Maharashtra) demanding a fulfilled post office for East Dombivali (Ram Nagar);

(b) if so, the decision which Government have taken in this regard; and